

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/021/35/2018

Date of Order : 04.04.2018

Between:

M. Ramkishan,
S/o. late M. Jagadeeshwer,
Aged about 57 years,
Occ: Revenue Service,
Presently working as Joint Collector,
Bhadradri Kothagudem District,
Telangana State.

..... Applicant
AND

1. The State of Telangana rep. by
its Chief Secretary,
General Administration Department,
Telangana Secretariat,
Hyderabad.
2. The State of Telangana rep. by its
Principal Secretary,
Revenue Department,
Telangana Secretariat,
Hyderabad.
3. The Chief Commissioner of Land Administration,
Telangana, Hyderabad.
4. The Union of India rep. by its
Under Secretary,
Department of Personnel & Training,
New Delhi.

..... Respondents

Counsel for the Applicant ... Mr. Prabhakar Sripada
Counsel for the Respondents ... Mrs. K. Rajitha, Sr. CGSC
... Mrs. G. Manjula, SC for TS Govt.

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Learned counsel for the parties present.

2. Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. with liberty to file a fresh O.A., if it is needed. He is permitted to do so. The O.A. is dismissed as withdrawn with liberty to file a fresh O.A. No order as to costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

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